

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4369
ANSWERED ON:20.12.2011
FUNCTIONING OF NAVYUG SCHOOL EDUCATION SOCIETY
Kumar Shri Kaushalendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has reviewed the functioning of Navyug School Education Society under the purview of New Delhi Municipal Council;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): No, Madam. No such review has been done. However, the Parliamentary Committee on Welfare of Scheduled Castes and Scheduled Tribes in its 13th Report has, inter alia, recommended that Ministry of Home Affairs through its Liaison Officer incharge of SCs/STs or some independent agency should undertake an extensive verification drive to check the present recruitment procedure in vogue in Navyug School Education Society and report to the Committee the discrepancies noticed by them during verification of all rosters, cases of regularization of contract/ad hoc teachers since the inception of NSES as also the irregularity in recruitment Drive, 2008. The said recommendation has been referred to the Govt. of NCT of Delhi for enquiring the discrepancies pointed out by the Committee. In this regard, Shri R. Chandramohan, Principle Secretary-cum-Commissioner (Transport), Govt. of NCT of Delhi has been designated as the Inquiring Authority.